

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 74/(MAH)/2010  
CA No.

CORAM:

Present:

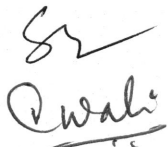
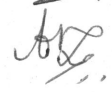

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE PARTIES: M. C. Chemicals & Anr.  
V/s.  
M/s. Behram Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1. <del>1</del>	MR. SHUBHABRATA CHAKRABORTI AND MR. VAMBHANWANI	FOR PETITIONERS i/b Jindal Corp.	
2.	MR. AHURAMAZDA POSTWALA i/b WADIA GHANDY & CO.	Res. 2, 4 and 5	
3.	Archan Shah i/b Rajani Associates	R-7.	

ORDER

T.C.P. No. 74/397-398/CLB/MB/MAH/2010

At request of the parties, list this matter for hearing on 06.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial).

Sd/-

V. NALLASENAPATHY  
Member (Technical).